

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : CP/681/(IB)/2017
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : URC CONSTRUCTION PVT LTD
UNDER SECTION : 9 RULE 6**

S.No.	Name (in Capital)	Represented by	Signature
1.	Preeti S. Anand for Rajagopal + Rajumathan Advocates	Counsel for Petitioner	Preeti S.

ORDER

Representing counsel for the petitioner present. No representation on behalf of the Respondent. Petitioner counsel stated that the matter has been settled between the parties and the petitioner has received the amount of the claim. Joint memo of settlement signed by both the parties is filed. Hence this matter is disposed of as closed.

-sd-

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

-sd-

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)